

a very serious matter. I hope Jagjivan Babu will tomorrow clarify the position. What actually is taking place, I should like to hear.

SHRI N. P. CHENGALRAYA NAIDU (Andhra Pradesh): Sir, in Uganda, the fighting is over.

SHRI BHUPESH GUPTA: Sir, the Leader of the Opposition is standing.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Please take your seats. So many Members are standing. Please take your seats.

विपक्ष के नेता (श्री कमला प्रति त्रिपाठी) : मैं समझता हूँ कि माननीय भूपेश गुप्त जी ने जो प्रश्न उठाया है वह बड़ा महत्वपूर्ण है और उसका सम्बन्ध सेना से है। रक्षा मंत्री जी को इस के सम्बन्ध में जो प्रश्न उन्होंने पूछे हैं उनका उत्तर देने की कृपा करनी चाहिये। इस मदन में यह बताना चाहिये कि इसके खिलाफ कौन सी कार्यवाही की गई है। जब वे स्वयं इस बात को स्वीकार करते हैं कि उन्होंने अनुचित काम किया है, मैं समझता हूँ कि इस बात को आपकी ओर से रक्षा मंत्री जी तक पहुँचा देना चाहिये।

REFERENCE TO ACCORDING RE- COGNITION TO THE NEW GOVERN- MENT OF UGANDA BY THE GOV- ERNMENT OF INDIA

SHRI N. P. CHENGALRAYA NAIDU (Andhra Pradesh): Sir, in Uganda, the fighting is over. The President, Idi Amin, has gone away to Libya. His forces are out. Mr. Nyerere, the President of Tanzania, has announced that his forces have been withdrawn, that only the Ugandan forces were in control, that President Rule is in charge of the Government and that there were no other forces in that country. We have got a Mission there. Our Embassy has become ineffective and inactive because we are not able to recognise the new regime. This has happened. The new President, Mr. Lule has invited all the Indians to go back and has promised to pay them compensation if they have lost their property or if the Government has taken over their property. This is the position. Our people have to go there. If our Embassy is ineffective and inactive, there is no use. This stands

on a separate footing. In Kampuchea fighting was going on and we were not able to take a decision. There is no fighting here now. The hon. Minister is here. Our people are suffering. Let the Government come and explain when they are giving recognition to the new regime and help our people.

(Interruptions)

SHRI HAREKRUSHNA MALLICK (Orissa): Sir, I raise a discussion under Rule 176 in regard to giving our recognition for the Government of Uganda headed by Prof. Lule who has replaced the tyranny of Idi Amin. India has positive interests in regard to her thousands of people in Uganda and their property and safety. This will also bring us tangible goodwill from all the African countries with which we share the common fate and fortune as non-aligned nations and nations dedicated to world peace.

In this context I may refer to all the news items published and I may only remind that all these days we have been hearing the horrible stories of Idi Amin and his men, and he has been replaced, which is a great relief to the peace loving nations.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Your point is clear.

SHRI HAREKRUSHNA MALLICK: I wonder whether there are some foreign agents who want to re-establish him (i.e. Odi Amin) in Uganda. (Interruptions) I demand that our Government should give recognition to the present regime of Prof. Lule. Our Mission should function properly. The property of our people must be safeguarded and our interests and honour in the African continent should be upheld.

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : श्रीमन्, मुझे बड़ा खेद है कि जो विषय मैं उठा रहा हूँ वह सारे देश के लोगों से सम्बन्धित है ?

(Interruptions)

SHRI N. P. CHENGALRAYA NAIDU: He should reply.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): He is hearing. He does not want to reply. What can I do?

SHRI N. P. CHENGALRAYA NAIDU: This is very important, Sir. You ask him the position and whether he wants to reply. The Minister is there. Otherwise, I would have had no objection. Let him hear...

(Interruptions)

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): He is hearing; he is not hard of hearing.

SHRI N. P. CHENGALRAYA NAIDU: You ask him, Sir. Kindly allow him to reply.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): I cannot allow unless he stands up. He is not standing up.

SHRI JAGDISH PRASAD MATHUR: Under the rules, he is not compelled to reply.

REFERENCE TO THE MISSING MERCHANT SHIP ARABA

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : यह विषय ऐसा है जो सारे देश को चिन्तित किये हुए है। लेकिन मुझे दुःख है कि आपने श्रीमन्, किसी प्रकार से सरकार को वाश्ना नहीं किया कि वह वक्तव्य दे। आज छ. महीने से ज्यादा हो गये अरबा नाम का एक मर्चेंट जहाज गायब है जिससे हमारे देश के नागरिक कू के रूप में हैं। सैकड़ों पत्र सरकार के पाम गए हुए हैं। उन के घर वाले, जिन के बच्चे और नौजवान उस जहाज पर हैं, परेशान हैं। सरकार ने आज तक उसके विषय में कोई भी चिन्ता नहीं की ...

श्री अनन्त प्रसाद शर्मा (बिहार) : निकालो सरकार को।

श्री कल्प नाथ राय (उत्तर प्रदेश) : हटाओ सरकार को।

श्री जगदीश प्रसाद माथुर : ... यह कम्पनी, इलियाम कम्पनी, इन का जहाज भी खराब है। इन्होंने आज से कुछ महीने भी पहले दूसरा एक जहाज जिस

को अजयशाही नाम से कहते थे, उस जहाज को जान बूझ कर अरब सागर में डुबोया। बाद में उसकी इश्योरेन्स की रकम ले ली। सदेह हो रहा है कि इस जहाज के साथ भी यही कार्यवाही की गई है। हमारे विदेश मंत्री बैठे हुए हैं। हमारी जानकारी है कि विदेश मन्त्रालय से लायड कम्पनी, जो इश्योरेन्स कम्पनी है, कहा गया था कि इस कम्पनी का इश्योरेन्स का पैसा न दे। लेकिन इस कम्पनी के इतने हाथ लम्बे हैं कि हमारी एक्सटर्नल मिनिस्ट्री का पत्र भी वहां तक पहुंचा था लेकिन—बहुत सारी कहानी कहने में लम्बी हो सकती है—लेकिन अन्त में मुझ को इस बारे में बोलने को कहा गया है, तो मैं सरकार से कहना चाहूंगा कि कम से कम उन के परिवारों की चिन्ता करे और खोज करे और जो हमारी अथारिटी है रो की, उस के चेयरमैन को जिम्मे यह काम दिया जाना चाहिये।

SHRI N. P. CHENGALRAYA NAIDU (Andhra Pradesh): Sir, now the Minister wants to say something.

REFERENCE TO ACCORDING RE- COGNITION OF THE NEW GOVERN- MENT OF UGANDA BY THE GOV- ERNMENT OF INDIA—contd.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): Mr. Vice-Chairman, Sir, this is an important question. I can appreciate the concern shown by the hon. Members, Mr. Naidu and Dr. Mallick, and everybody in the House. One of the criteria that we usually follow in granting recognition is whether the Government has effective control. It is true that the present Uganda Government headed by Prof. Lule is in a much better way now than it was in the past. And our recent report is that with the capture of the town of Lira and also the Pakwach bridge, the stronghold of Idi Amin has fallen. We are still watching the situation very carefully. It is true, Sir, that we have a mission there. Our High Commission is also in constant touch with the present Government. It is not true that the Tanzanian forces have withdrawn. But the Tanzanian Government and other people have given the assurance that they will withdraw their forces as